

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-24/2003/8441/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri A.S.B. Laskar,  
District and Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>th</sup> 5 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJCHA/1511/2023 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Long vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for.

The next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-24/2003/8442-8443/A dated** , 05-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
